



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 28/11/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3113749/ 01	Opp. No. AMD- 911660	M/S. GAURAV SONI, ADVOCATE / SAMRAT CHEMICAL INDUSTRIES V/s M/S. KHAITAN & CO. / PIDILITE INDUSTRIES LTD.	Venkatesan Rajamani, Asst. Registrar Main Matter
02	3078083/ 35	Opp. No. AMD- 904901	M/S. JASANI & COMPANY. / GRV SPINTEX PRIVATE LIMITED V/s M/S. UNITED OVERSEAS TRADE MARK CO. / MAYOR & CO.	Venkatesan Rajamani, Asst. Registrar Main Matter
03	3656619/ 35	Opp. No. AMD- 925510	M/S. MAYUR Y. PAREKH, ADVOCATE / MOTTO TILES PVT. LTD. V/s M/S. AMARJIT & ASSOCIATES / ESSENTIAL EXPORT SOCIEDAD ANONIMA	Venkatesan Rajamani, Asst. Registrar Main Matter
04	3547518/ 35	Opp. No. AMD- 992489	M/S. RAJEEV JAIN / BAGHBAAN VINIMAY PRIVATE LIMITED V/s	Abirama Sundara Vali M., Assistant Registrar

			M/S. SURESH & CO. / M/S. SOM FRAGRANCES PVT. LTD.	Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3221164/ 25	Opp. No. AMD- 980516	M/S. SHAH IP / YASH SURESHKUMAR RAJA V/s M/S. AYPE TRADE MARK CO. / LAKHMI CHAND TEJOO MAL	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)
06	3552542/ 29	Opp. No. AMD- 999614	M/S. EASY TRADE SOLUTION / VINODBHAI PATEL V/s M/S. CHAKRABORTY & ASSOCIATES / DUNCANS TEA LIMITED.	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3471569/ 26	Opp. No. AMD- 925466	M/S. T.C.PATEL & CO. / RAJESH BABUBHAI VAGHASIYA V/s M/S. SUJATA CHAUDHRI IP ATTORNEYS / RETAIL ROYALTY COMPANY	Venkatesan Rajamani, Asst. Registrar Main Matter
02	3383951/ 19	Opp. No. AMD- 997441	M/S. G. D. BANSAL & ASSOCIATES. / ASHISH GUPTA S/O. SH. B.S. GUPTA V/s M/S. ACTIVE REGISTRATION SERVICE. / AKHIL GOEL AND VANDANA GOEL	Venkatesan Rajamani, Asst. Registrar Main Matter
03	3382884/ 05	Opp. No. AMD- 922453	M/S. K.C. PATEL & CO. / AMIT R. TRIVEDI V/s M/S. D. C. DANI & ASSOCIATES / M/S. ANAX LIFE SCIENCE	Venkatesan Rajamani, Asst. Registrar Main Matter
04	3471690/ 25	Opp. No. AMD- 889990	M/S. Y. J. TRIVEDI & CO. / ARVIND LIMITED V/s	Abirama Sundara Vali M., Assistant

			M/S. MANGLA REGISTRATION SERVICE. / AEROBOK SHOE PRIVATE LIMITED	Registrar Rule 46(2)
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3031643/ 19	Opp. No. AMD- 981551	M/S. MARUTI BITUMEN PRIVATE LIMITED V/s M/S. Y. J. TRIVEDI & CO. / MARUTI HARDWARE	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)
06	3221195/ 06	Opp. No. AMD- 978008	M/S. JIGNESH K. MAJITHIYA, ADVOCATE / JATINBHAI H. SAKHIYA V/s M/S. REGAL AND REGAL / MR. RASHESH HARILAL VADODARIA	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	3471716/ 30	Opp. No. AMD- 925699	M/S. ANIL KUMAR SHARMA / SHRI DILIP AGARWAL S/O BABOO LAL JI AGARWAL V/s M/S. Y.J. TRIVEDI & CO. / PATEL CHATURBHAI RANCHHODBHAI AND CO.	Venkatesan Rajamani, Asst. Registrar Main Matter
02	3087475/ 34	Opp. No. AMD- 987799	M/S. H K ACHARYA AND COMPANY. / GOLDEN TOBACCO LIMITED V/s M/S. S. MAJUMDAR & CO. / ITC LIMITED	Venkatesan Rajamani, Asst. Registrar Rule 46 (2)
03	3087476/ 34	Opp. No. AMD- 987800	M/S. H K ACHARYA AND COMPANY. / GOLDEN TOBACCO LIMITED V/s M/S. S. MAJUMDAR & CO. / ITC LIMITED	Venkatesan Rajamani, Asst. Registrar Rule 46 (2)

04	2996219/ 21	Opp. No. AMD- 963123	M/S. BHARTI REGISTRATION SERVICE. / GENUS ELECTROTECH LTD V/s M/S. KHAITAN & CO. / CG POWER AND INDUSTRIAL SOLUTIONS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	3157244/ 05	Opp. No. AMD- 977452	M/S. LEX FONS / CORONA REMEDIES PRIVATE LIMITED V/s M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)
06	3157244/ 05	Opp. No. AMD- 979561	M/S. LEX FONS / CORONA REMEDIES PRIVATE LIMITED V/s M/S. V RAVI / MICROLABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Rule 46 (2)